

Annexure-7

Name of the corporate debtor: Vikram Structures Pvt Ltd., Date of commencement of liquidation: 13-04-2023 ; List of stakeholders as on: 28-02-2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in Rs.)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners/others)	Details of claim received		Details of claim admitted					Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Ravi Raman	others	20-03-2022	3,55,125	3,55,125	lease rent dues	0	NA	0	0.03	0	0	0	0	same as above
2	Ramu A	others	21-03-2022	2,49,510	2,49,510	lease rent dues	0	NA	0	0.02	0	0	0	0	same as above
3	Rajkumar A	others	22-03-2022	2,73,360	2,73,360	lease rent dues	0	NA	0	0.02	0	0	0	0	same as above
4	Satish A	others	22-03-2022	2,49,510	2,25,660	lease rent dues	0	NA	0	0.02	0	0	23,850	0	same as above
5	Ravindra Kumar	others	22-03-2022	2,73,360	2,73,360	lease rent dues	0	NA	0	0.03	0	0	0	0	same as above
6	Vijaya gopal	others	22-03-2022	3,13,360	3,13,360	lease rent dues	0	NA	0	0.03	0	0	0	0	same as above
TOTAL				17,14,225	16,90,375					0.15			23,850		

